

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. 6530

TO BE ANSWERED ON FRIDAY, APRIL 6TH, 2018/ CHAITRA 16, 1940 (SAKA)

Tax collection after GST

6530: DR. SANJAY JAISWAL:

Will the Minister of FINANCE be pleased to state:

- (a) the growth trends in the retail market after the Goods and Services Tax rollout; and
- (b) whether there has been any positive trend in the tax collection and if so, the details thereof during the last quarter?

ANSWER

MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)

(a) The Government has been taking feedback from various stakeholders like associations of Commerce and Industry, tax practitioners and consumers on implementation of various aspects of GST relating to rationalization of tax rate structure and simplification of various processes from time to time. The same have been considered by the GST Council in its various meetings and as per Council's recommendation, a number of notifications relating to changes in GST rate structure under provisions of relevant sections of Central Goods and Services Tax (CGST) Act and Integrated Goods and Services Tax (IGST) Act have been issued. Besides, amendments have also been carried out in Rules for simplification of various procedures.

(b) The month-wise details of Central Goods and Services Tax (CGST), State Goods and Services Tax (SGST), Integrated Goods and Services Tax (IGST) and Cess collected by the Government in last quarter (January – March, 2018) is as follows:

(Amount in Rs. Crores)

Month	Collection
January, 2018	88,929
February, 2018	88,047
March, 2018	89,264

The GST collections have increased in the month of March, 2018 comparing to last two months.
